

(a) whether Government have recently formulated a new youth policy,

(b) if so, the salient features thereof, and

(c) when the policy is likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA) (a) to (c) A new National Youth Policy is under formulation and would be announced as and when finalised

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**Financial Assistance Rendered By  
 U.G.C to Universities in Kerala**

2933 SHRI KODIKKUNNIL SURESH  
 Will the PRIME MINISTER be pleased to state

(a) the quantum of financial assistance rendered by the University Grants Commis-

sion for implemented the U G C Schemes in the Universities in Kerala during the last three years,

(b) whether it has come to the notice of Union Government that under-graduate courses are still run by Universities in Kerala, and

(c) whether the teachers working for the under-Graduate courses are also getting the pay scales prescribed by the University Grants Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA) (a) UGC do not allocate grants to universities on a year to year basis, but for a Five Year Plan According to the information furnished by the University Grants Commission, universities in Kerala were provided following grants during the 7th Five Year Plan

(Rs in lakhs)

<i>Name of the University</i>	<i>Grants released in the 7th Plan</i>
1	2
Calicut University, Calicut	205 47
Cochin University, Cochin	347 03
Kerala University Trivandrum	381 98
Gandhiji University, Kottayam	53 85

Gandhiji University became eligible to receive grants from the UGC with effect from the year 1988 89 only

(b) and (c) According to the information furnished by the Government of Kerala, there are a number of composite colleges in

the State in which teachers teach in pre-degree as well as degree classes in the same college The State Government has estimated that 52% of the total number of college teachers will be in degree courses and 48% in pre-degree courses The State Government has decided to give revised

UGC pay scales to 52% teachers in the degree college with effect from 1.1.86 and to 48% teachers in pre-degree courses w.e.f. 1.4.90 as and when they complete 8 years of service, subject to other conditions in the UGC scheme.

5 *P. K. Reddy*  
'ONGC's Collecting and Processing Station At Tatipaka, A.P.

2934. SHRI RAJAMOHANA REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have given conditional clearance to ONGC's gas collecting and processing station at Tatipaka in East Godavari district of Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) The project envisages collection of gas through pipelines from nearby oil/gas wells and after processing, supplying it to industrial consumers. The proposal was examined and the proposed operations will not adversely affect the environmental quality. Adequate outlay have been provided towards capital and recurring expenditure for environmental protection and control.

5 Expenses of Jama Masjid, Delhi

2935. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have sanctioned forty-five lakh rupees in May this year for the maintenance of objects of archaeological importance in Jama Masjid, Delhi; and

(b) if so, the purpose of sanctioning this

amount and the details of work done so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). An estimate amounting to Rs. 32.00 lakhs has been approved in April, 1990 mainly for the replacement of the sand stone flooring of the court-yard and other items of work to be taken up in phases by Archaeological Survey of India. The work is in progress.

[Translation]

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Steps to Control Pollution in Giridih District of Bihar

2936. PROF. YADUNATH PANDEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether people living in Bermo sub-division under Giridih District have been badly affected by industrial pollution caused by dozens of collieries of CCL, three thermal Power Plants of Damodar Valley Corporation and several factories in this area;

(b) if so, the steps taken by the Government since January, 1990 to date to control the air pollution and check other industrial pollution especially by the Chandrapura Thermal Power Plants of DVC;

(c) if no steps have been taken, the reasons therefor; and

(d) whether Government propose to take some effective measures in this regard in near future, if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) The concentration of suspended particulate matter in the ambient air